

(16)


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/90/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. MURARI (SR ADU) P. RAY KUMAR JHABAKH	COUNSEL For APPLICANT	
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2) M. Jayashree
For V Mahesh

Counsel for Rq

M. Jayashree

3) P.H. ARVINDH PANDIAN
FOR PAWAN JHABAKH

Counsel for
R1 to R5

P.H. Arvindh Pandian

4) K. Moolay

Counsel for
R6 to 8

K. Moolay

ORDER

Counsel for petitioner present. Counsel for R1 to R5, counsel for R6 to R8 and counsel for R9 are present. Counsel for petitioner submitted arguments in reply to the submissions made by the respondents. Time extended at request of both counsel for filing written submissions. Put up on 12.09.2017 at 10.30 A.M.

Member (Judicial)

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